

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-150/2007/2740 /A

From :- Smti Pronita Morang,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Audri Bhattacharyya,
Judge, Designated Court,
Assam, Guwahati.

Dated Guwahati, the 11th April, 2025.

Sub:- **Station leave.**

Ref:- Your letter No. JDC/112 dtd. 07.04.2025.

Madam,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, from the morning of 12.04.2025 till the evening of 21.04.2025**, has been granted. Further, the District and Sessions Judge, Kamrup(M), Guwahati, and in his absence, the next senior most Judicial Officer available at the station will remain in charge of your Court and Office during your absence.

Yours faithfully,

- Sd -

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-150/2007/2741-42 /A, dated , 11-04-2025

Copy to:

1. The District and Sessions Judge, Kamrup(M), Guwahati.
- ✓ 2. The Project Manager, Gauhati High Court.

11.04.25

JT. REGISTRAR (VIGILANCE)